

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Sri. R. Reghu, B.Sc. LL.B, District & Sessions Judge, Thalassery.

DATED: 12-12-2017.

The following Judicial Officers will be out of jurisdiction during the period noted below. Hence, following charge arrangements are ordered.

Sl. No	Name and designation of the Judicial Officers will be out of jurisdiction.	Period of absence from Jurisdiction	Name and designation of the Judicial Officers placed in charge of judicial officers during the period noted in column No. III
I	II	III	IV
1	Sri. P.N. Vinod, Addl. District & Sessions Judge -II/ Addl. MACT, Thalassery.	From 5.30 PM on 21-12-2017 till 5.30 PM on 22-12-2017	Sri. V.N. Vijayakumar Addl. District & Sessions Judge -IV/Addl. MACT, Thalassery.
2	Sri. K.P. Anil Kumar, Prl. Asst. Sessions Judge, Thalassery.	From 10.00 AM on 15-12-2017 till 1.00 PM on 16-12-2017.	Sri. Rajesh. K Addl. Asst. Sessions Judge, Thalassery.
		From 1.00 PM on 16-12-2017 till 09.00 AM on 18-12-2017.	Smt. Bindu Sudhakaran, Asst. Sessions Judge, Kannur.
3	Sri. Rajesh. K Addl. Asst. Sessions Judge, Thalassery.	From 1.00 PM on 16-12-2017 till 09.00 AM on 18-12-2017.	Smt. Bindu Sudhakaran, Asst. Sessions Judge, Kannur.
		From 09.00 AM on 18-12-2017 till 10.00 AM on 19-12-2017.	Sri. K.P. Anil Kumar, Prl. Asst. Sessions Judge, Thalassery.

Sd/-
DISTRICT & SESSIONS JUDGE.

Copy to:-

- 1) The Addl. District and Sessions Judge - III & IV, Thalassery.
- 2) The Prl. and Addl. Asst. Sessions Judge, Thalassery.
- 3) The Asst. Sessions Judge, Kannur.
- 4) The Public Prosecutor, Thalassery.
- 5) The Station House officer, Thalassery.
- 6) The Secretary, All Bar Association in this District.
- 7) The Judicial Service Centre, for uploading in District Court's Website and sending e-mail to concerned Officers and Courts)

BY ORDER

SHERISTADAR